

OFFICE OF THE  
PRINCIPAL DISTRICT AND SESSIONS JUDGE JAMMU

CORRIGENDUM

Please read Sh. Rajinder Sapru, 2<sup>nd</sup> Additional Sessions Judge Jammu instead of Sh. Ashwani Kumar Sharma, 3<sup>rd</sup> Additional Sessions Judge, Jammu shown at S. No. 3 of this office order No. 63/Accts dated 23.05.2022.

Sd=  
(Sanjay Parihar)  
Pr. District & Sessions Judge  
Jammu

No: 1622-39/POSSJ-J Date: 30.05.2022  
Copy to the:-

- 1) Registrar General, High Court of J & K and Ladakh, at Srinagar for information.
- 2) Principal Secretary to Hon'ble the Chief Justice, High Court of J & K and Ladakh, at Srinagar for information.
- 3) Secretary to Hon'ble Mr. Justice D.S.Thakur, Hon'ble High Court of J&K and Ladakh (Administrative Judge for Jammu District) at Jammu for information of His Lordship.
- 4) Registrar Vigilance, High Court of J & K and Ladakh at Srinagar for information.
- 5) Concerned Vacation Judges for information and compliance.
- 6) District Magistrate Jammu with direction to inform all Executive Magistrates.
- 7) SSP Jammu with the direction to inform all SHO's of Police Stations and In-charge Police Posts of Jammu District.
- 8) Chief Prosecuting Officer Jammu for information.
- 9) PP/APPs of the concerned Courts for information.
- 10-13) President, Bar Associations, Jammu/Akhnoor/Bishnah/R.S Pura for information.
- 14) Manager, Govt. Ranbir Press, Jammu for publication in the Govt. Gazette.
- 15) I/C e-court, District Court Complex, Jammu for uploading on the District Court website.
- 16) Notice Board.
- 17) Office Order file.

Pr. District & Sessions Judge

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JAMMU

30.5.22